NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/9/2016

NAME OF THE PETITIONER(S)

: PLANT LIPIDS PVT LTD

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES +

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K BHASKAR

PRYADARSHIMI. N

KEERTHI

SHWETHA

Council Jor

Petitioner

HOUR THREY AMBOR TRAIN RAIN Repondent

<u>ORDER</u>

Shri T K Bhaskar, counsel for petitioner present. Shri Thriyambak Kannan, counsel for respondents present. Counsel for petitioner filed rejoinder and furnished copy of the same to the other side. Time extended at their request for submitting final arguments. Put up on <u>15.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)